

(b) if so, which site has been selected for it?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A scheme for the establishment of a Central Institute of Pedology & Soil Mechanics has been included in the Third Five Year Plan. Its location has not yet been decided.

Fellowship For Post-Matric Studies in Agriculture

2280. { Shri Himmatsinhji:
Shrimati Gayatri Devi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to award fellowship for post-matric Studies in agriculture instead of post-graduate studies; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A proposal for award of scholarships for post-matric studies in Agriculture is under consideration of Government. The details of the scheme are being worked out.

Agricultural Instructional Films

2281. { Shri Himmatsinhji:
Shrimati Gayatri Devi:

Will the Minister of Food and Agriculture be pleased to state:

(a) how many Agricultural Instructional Films have been produced in the country so far during the past three years; and

(b) what is the phased programme for producing such films during the current Plan period?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Eleven agricultural instructional films have been produced on behalf of the Indian

Council of Agricultural Research during the past three years.

(b) About 40 films during the Third Five Year Plan period at the rate of 6—8 films per year.

Rural Electrification in Orissa

2282. **Shri Mallick:** Will the Minister of Irrigation and Power be pleased to state:

(a) the amount given or proposed to be given to Orissa Government for Rural Electrification during the Third Plan period; and

(b) the number of towns and villages electrified in the State during the Second Plan period?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) A sum of Rs. 150 lakhs has been earmarked for loan assistance to the Government of Orissa for rural electrification during the Third Plan period.

(b) 86.

Irrigation in Orissa

2283. { Shri Mallick:
Shri Ulaka:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Orissa have submitted a scheme for light irrigation especially in drought and flood affected areas to take up during the Third Plan period; and

(b) the amount provided for such schemes during the Third Five Year Plan?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No scheme for Light Irrigation in drought and flood affected areas for implementation during the Third Plan period has been received from the Government of Orissa so far and the question of making financial provision in the Plan does not, therefore, arise.

It may, however, be mentioned that the State Government in its Minor Irrigation Programme during the Third Plan has provided for the following scheme and a provision of Rs. 304 lakhs has been made during the Third Plan:

1. Minor Irrigation.
2. Tubewells.

3. Lift Irrigation including Rusi Kulya Basin. In accordance with the revised procedure which is in vogue since 1958-59 only broad groups of schemes are indicated by the State Governments in their annual plans and it is left to the State Governments to work out the details of individual schemes. The actual implementation of the schemes and the areas in which they are to be implemented are entirely within the discretion of the State Government.

**Model and Vital Statistical Unit,
Nagpur**

2284. Shri Narendra Singh Mahida: Will the Minister of Health be pleased to state:

(a) whether persons are being deputed from his Ministry for training to Model and Vital Statistical Unit, Nagpur; and

(b) if so, how many of them will be trained during the Third Plan?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) About 250 candidates (from the Centre and various States) are expected to be trained during the Third Plan Period.

Branch Post Office in Bikrampur

2285. Shri Hari Vishnu Kamath: Will the Minister of Transport and Communications be pleased to state:

(a) whether the subject of re-opening of the branch post office in Bikrampur, Madhya Pradesh, has been further examined;

(b) whether the District Advisory Committee, Narsinghpur, has strongly

recommended that it be reopened in Bikrampur;

(c) whether the local residents have undertaken to make good any loss;

(d) whether any decision has been taken; and

(e) if not, at what stage the matter rests?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes.

(b) No.

(c) No.

(d) and (e). The office can be opened on non-returnable contribution basis only. An undertaking from interested parties regarding payment of the same to cover the loss on the working of the office and deposit of the required amount in advance in the post office is awaited.

Flood Control in Madras State

2286. Shri Rajaram: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Central Government have received any detailed scheme from Madras State for flood control measures during the Third Plan period;

(b) if so, the reaction of Central Government; and

(c) the amount granted by Central Government during the floods of 1961-62?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagasan): (a) No.

(b) Does not arise.

(c) As the State Government had not asked for provision of funds for flood control during the Third Five Year Plan, no provision for this purpose was made for 1961-62.